

नर्मदा बांध

2504. श्री शशि भूषण वाजपेयी : क्या लिखाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) उन देशों के नाम क्या हैं, जिन्होंने नर्मदा बांध परियोजना के लिये मशीनें तथा वित्तीय और तकनीकी सहायता देने का आश्वासन दिया है; और

(ख) इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

लिखाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : (क) और (ख). सूचना मिली है कि रूस की एक संस्था ने मध्य प्रदेश सरकार को नर्मदा सागर परियोजना के लिए मशीनरी और उपस्कर देने के लिए अपनी सेवार्यें प्रस्तुत की हैं। किसी भी परियोजना के लिए विदेशी सहायता तभी ली जाती है जब परियोजना तकनीकी रूप से स्वीकार कर ली जाती है और इसके कार्यान्वयन के लिए आवश्यक धन-राशि का प्रबन्ध योजना में कर लिया जाता है। मध्य प्रदेश सरकार से नर्मदा सागर परियोजना की पुनरीक्षित रिपोर्ट की प्रतीक्षा की जा रही है।

DRILLING AT JWALAMUKHI

2505. SHRI HEM RAJ : Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

(a) whether it is a fact that the drilling operations at Jawalamukhi have been given up and there are several buildings both at Sapri (Jawalamukhi) and Jawalamukhi proper belonging to the department; and

(b) if so, the use to which these buildings are being put to?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes, Sir. The buildings in question belong to the Oil and Natural Gas Commission.

(b) The residential quarters at Jawalamukhi are unoccupied. At Sapri, the

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sheds are being utilised for storage etc. of the equipment and the residential quarters are occupied by the Staff of the Oil & Natural Gas Commission engaged in the storage and maintenance of the Rig and Equipment and its despatch to other areas.

TEA STANDARDS

2506. SHRI HEM RAJ : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that samples of green and black tea of Kangra and Dehra Dun were taken for the fixation of tea standards under the Prevention of the Food Adulteration Act; and

(b) if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The Indian Standards Institution who are undertaking work of formulating standards for black and green tea for inclusion under the Prevention of Food Adulteration Rules 1955 had considered available data regarding Kangra and Dehra Dun Teas.

(b) On the basis of the analytical results of the Indian Standards Institution, the Central Committee for Food Standards have recommended amendment of the existing standards for tea so as to cover both varieties of tea, namely, green as well as black. The recommendation is being examined by Government.

ADMISSION OF PATENTS IN WILLINGDON HOSPITAL, NEW DELHI

2507. SHRI SHARDA NAND : SHRI JAGANNATH RAO JOSHI :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that in the Willingdon Hospital, New Delhi, admission is granted to patients only if they have a certain minimum income;

(b) if so, the details of rules governing admissions of patients;